## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/44/ (IB)/2017

NAME OF THE PETITIONER(S)

: SPX FLO TECHNOLOGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ORCHID CHEMICALS PHARMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

H.R. PREETHI

for Petitioner.

for Ridhima Cheuma and Catherin Honisha.

For MR. NANCHILL J RATICINAR. JOR RESTARDS.

## **ORDER**

Counsel representing both the parties are present and made submissions that the parties have entered into a compromise and in the process the respondent has filed a memo giving the schedule of payment wherein he has agreed to pay the amount claimed in instalments. Accordingly he has made the first instalment as per the schedule of payment and the rest of the amount is to be made in 5 instalments as specified in the said memo. Counsel for petitioner also submitted that the proposal is acceptable to the party and have no objection to close the matter. The memo is taken on record. In view of the settlement, the matter stands closed.

> (K. Anantha Padmanabha Swamy) Member (Judicial)